

Declaration of Assets and Liabilities

श्री अशोक जी
 13/4/26

Year: 2025-2026

I, AVINASH KUMAR, son/daughter/wife of SURESH PRASAD

aged 36 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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 13/02/26

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	97.00	RUMARI-PAV	SURESH-PA	KESHWRI-DOVI	AALYA-RAJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000 SBIN-IN-BIHAR VIDHAN-MANDAL PATNA	17,000 SBIN-DOBHI GAYA	NIL	22,000 P.N.B KURMAWA DOBHI- WAYA	NIL ARNAV-RAJ
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	MOTOR CYG6E BR02-BS- 8049	MOTOR CYG6E BR02R- 5991	-	-
(vi)	Jewellery (give details of weight and value)	GOLD 7.5GM	GOLD- 8.5GM	NIL	GOLD 6.5GM	-
(vii)	Other assets, such as values of claims / interests	NIL	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	4 EKAD IN DIVES PRAKHAND DOBHI	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil	-	-	-	-
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	nil	
	(ii) Loans from financial institutions	nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	nil	
	(b) dues to departments dealing with supply of water	nil	
	(c) dues to departments dealing with supply of electricity	nil	

	(d) dues to departments dealing with telephones	nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	nil	
	(f) Other dues, if any	nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HWDPK-9625P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	nil	
	(iii) Sales Tax [Only in case of proprietary business]	nil	
	(iv) Property Tax	nil	

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature AVINASH KUMAR

Name of Employee: AVINASH KUMAR

Designation: OFFICE ATTENDANT

Department: BIHAR VIDYAN SABHA

Place: PATNA

Date: 13-02-2026